

(2024) 04 TEL CK 0004

High Court For The State Of Telangana:: At Hyderabad

Case No: Criminal Petition No. 11353 Of 2023

Shaw Sai Vandana

APPELLANT

Vs

State Of Telangana

RESPONDENT

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Date of Decision: April 3, 2024

Acts Referred:

- Indian Penal Code, 1860 - Section 34, 107, 306
- Code Of Criminal Procedure, 1973 - Section 482

Hon'ble Judges: K. Sujana, J

Bench: Single Bench

Final Decision: Allowed

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Judgement